

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3917
TO BE ANSWERED ON MARCH 20, 2018
PRIVATE PARTICIPATION IN METRO RAIL PROJECTS

No.3917 ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether it is a fact that the Government has made it mandatory for State Governments seeking central financing for their proposed Metro Rail to involve private players in the execution and running of the system;

(b) if so, the details thereof;

(c) whether State Governments having Metro Rail Projects in their agenda have come up with positive response; and

(d) if so, the details thereof, State-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY
OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) & (b): No, Madam. As per the Metro Rail Policy, 2017, the state government desirous of availing central financial assistance for metro

rail projects should mandatorily explore the possibility of having a Public Private Partnership (PPP) arrangement to the extent feasible.

(c)& (d): Yes, Madam. Government of Maharashtra has prepared report for implementing Pune Metro Line -III (Hinjewadi to Shivaji Nagar) for 23.3 km under PPP mode. Government of Madhya Pradesh, Jharkhand, Karnataka and Uttar Pradesh have also prepared report for metro rail projects with some components to be implemented under PPP mode for Bhopal, Indore, Ranchi, Bangalore, Agra, Meerut and Kanpur cities respectively.
